

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

O.A.1106/94

(Signature)

New Delhi, This the 27th Day of May 1994

Hon'ble Shri P.T. Thiruvenagadam, Member(A)

Baijnath resident of Village & P.O  
Kanojia Via, P.O. Muradnagar  
Dist, Ghaziabad, U.P.

.... Applicant

By Shri A K Bhardwaj, Advocate

Versus

1. Union of India

Through: The Director General  
Post & Telegraph  
Dak Tar, Bhawan, New Delhi.

2. The Director  
Postal Service, Delhi Circle  
New Delhi, 110001.

3. The Senior Superintendent,  
Post Offices,  
Delhi Sorting Division  
Delhi - 110006.

...Respondents

O R D E R(Oral)

Hon'ble Shri P.T. Thiruvenagadam, Member(A)

1. This OA has been filed for a direction to allow pension deeming that the applicant superannuated in the year 1988.

2. The learned counsel for the applicant seeks permission to withdraw this OA and wishes to file another OA. Permission is granted to withdraw the OA with liberty to file a fresh OA. Therefore the OA is dismissed as withdrawn. No costs.

P.T.T.

(P.T. THIRUVENGADAM)  
Member(A)

LCP